

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 118

Appeal No. 1206/252/ND/2018

IN THE MATTER OF:

Nextgen Bhumi states Pvt. Ltd.

...

Appellant

Vs.

ROC &Anr.

...

Respondent

Order under Section 252.

Order delivered on 15.07.2021

Coram:

**SHRI P. S. N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant

:

For the ROC

: Ms. Sweety Kumar, AROC

ORDER

No one is present at the time of virtual hearing on behalf of the appellant. Learned

AROC is present. Post the matter before the Regular Bench on **24.09.2021**.

Sd/-

**K.K. VOHRA
MEMBER (TECHNICAL)**

Sd/-

**P. S. N. PRASAD
MEMBER (JUDICIAL)**